

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA(CAA) – 139(PB)/2017

IN THE MATTER OF:

Vikas Ecotech Ltd.

.... APPLICANT / PETITIONER

And

Vikas Multicorp Ltd.

.... RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 09.03.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):- Mr. Suman Kumar Jha, Advocate

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 16.03.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

09.03.2018
VINEET